WritUm Answers Hydel Electric Project in Kishtwar

no. SHRI D'HARAM CHANDER PRASHANT; WUI the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Hydel lElectric Project Dui Hasti ij, the

Kishtwar area of Jammu has been sanctioned and the preliminary work has started;

(b) how much amount is likely to be spent on the project during 1983-84 and what is the estimated total expenditure to be incurred on this project;

(c) by when the project is likely-to be completed phase-wise; and

(d) how much power is likely to be generated from the Dul Hasti Power Houses phase-wise'

THE MINISTER OF ENERGY (SHRI P. SHIV SHANICAR): (a) Yes, Sir.

(b) A provision of Rs. 2 cores has been made for the project in the budget estimated for 1983-84. The estimated cost of the project is Rs. 188.43 crores (gross) including interest during construction.

(c) The project provides for installation of 3 generating units of 130 MW each. The first generating unit is scheduled ^o be commissioned by the end of 1990 and the second and third units would be commissioned at an interval of 6 months each there, after.

(d) The three generating units will generate 192B Million Kwh of energy annually in a dependable year.

Damage cansed to property of the Ministry of Information and Broadcasting In Assam

♦11. SHRI ROBIN KAKATI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any damage was cans-id to the property of the Ministry of

Information and Broadcasting in Assam during the months of December, 1982 and from January to 18th February, 1983;

to Question,

(b) if so, what is estimated value of loss due to such damage; and

(c) whether any military or C.R.P. personnel were engaged to protect th« property of his Ministry in Assam during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) According to reports so far available the Field Publicity Unit Office at North Lakhimpu: was set on fire On 28-1-1983.

(b) About Rs. 4,000/-.

(c) Security arrangements have been made by the State Government, wherever necessary.

Registration of Additional LPG Cvlinder in Delhi

*12. SHRI J. P. GOYAL: Will the Minister of ENERGY be pleased ^o state:

(a) whether it is a fact that the . consumers of cooking gas ii Delhi are allowed to book an additional cylinder;

(b) whether any time limit has been fixed lor the said registration;

(c) if so, what are the details thereof and whether the last date lor that registration is likely to be extended and if so, what is the extended date;

(d) whether Government are awaie that dealers ask the consumers to